

Bench No. I


NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.201/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company	Sunrise Stock Broking Pvt.Ltd. -Versus- Sangamyog Commercial Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Shiv Shankar Banerjee, Adv. [Petitioner]  13/7/17

ORDER

Ld. Counsels for the petitioner is present. Nobody appeared from the respondent's side.

It appears from the order sheet dated 22/05/2017 that on previous occasion Division Bench, consisting of Judicial Member, Ms. Manorama Kumari and Technical Member, Mr. S. Vijayaraghavan, has passed an order directing to make publication of notice in newspapers. However, petitioner has not complied with the order. Petitioner is directed to comply with the order within 7 days from today.

List the matter on 26/07/2017.

Office is directed to provide certified copy of the order, subject to compliance of all requisite formalities.

(Vijai Pratap Singh)
Member (J)